

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 101**

**CP (CAA) No. 11/Chd/Pb/2023**  
**(2nd Motion)**

**IN THE MATTER OF**

**Mohan Paper Mouldings Pvt. Ltd**

...

**Transferor Company**

**With**

**Hartmann India Ltd.**

...

**Transferee Company**

**Under Section: 230-232, CA 2013**

**Order delivered on 10.05.2024**

Due to paucity of time, the matter could not be taken up today, hence adjourned to 17.05.2024 Higher on Board.

Sd/-

**Court Officer**